

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

MA-10/2025/EZ

in
Original Application No. 117/2023/EZ

APARNA SARKAR

Vs

STATE OF WASTE BENGAL AND ORS

Affidavit on behalf of the respondent no. 1 in compliance with the order dated 14.09.2023, passed by the Hon'ble Tribunal.

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Bhuttia
Commissioner
Siliguri Municipal Corporation

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

**MISCELLANEOUS APPLICATION No. 10 /2025/EZ
In
Original Application No. 117/2023/EZ**



APARNA SARKAR

Versus

STATE OF WEST BENGAL AND ORS

**Report in the form of Affidavit on behalf of the respondent no. 1 in
compliance with the order dated 30.04.2024, passed by the Hon'ble
National Green Tribunal passed in O. A. No, 117/2023/EZ.**

I, Tshering Y. Bhuttia, daughter of Norbu Dadul Bhuttia, aged about 34 years, by faith Buddhist, by occupation Service (Commissioner of Siliguri Municipal Corporation), having office at Baghajatin Road, Siliguri, Post Office and Police Station- Siliguri, District- Darjeeling, Pin-734001, do hereby solemnly affirm and say as follows:

1. I am at present holding the post of the Commissioner, Siliguri Municipal Corporation. I have been impleaded as the respondent no. 1 in the said original application. I have made myself acquainted with the facts and circumstances of the case. I am competent to affirm this affidavit.
2. A copy of the order dated 30.04.2024 passed in the instant original application, was served upon the office of Siliguri Municipal Corporation. I have gone through the order sheet and understood the contents and purports thereof.
3. Pursuant to the order dated 30.04.2024, passed National Green Tribunal, Eastern Zone Bench, Kolkata, in Original Application no. 117/2023/EZ, in the matter of Aparna Sarkar versus Siliguri Municipal Corporation and Others, the Siliguri Municipal Corporation has taken the following steps and hereby submits this compliance report •

[Signature]
Notary
Siliguri



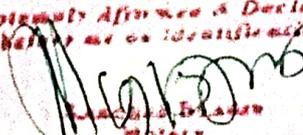
4. Siliguri Municipal Corporation (hereinafter referred to as "Siliguri Municipal Corporation") is duly constituted under the West Bengal Municipal Corporation Act, 2006 and is vested with the authority and responsibility to manage solid waste and sewerage systems within its jurisdiction in accordance with the Solid Waste Management Rules, 2016, and other relevant statutory guidelines.

5. Siliguri Municipal Corporation has undertaken various measures to ensure compliance with the aforementioned regulations and to promote public health, environmental sustainability, and urban cleanliness within the municipal limits of Siliguri.

6. This Compliance Report is hereby submitted to outline the activities, initiatives, and progress of Siliguri Municipal Corporation in the domains of solid waste management and sewerage projects, in fulfillment of its legal and regulatory obligations.

a. **Solid Waste Management Compliance**

b. Siliguri Municipal Corporation has implemented a robust system for the primary collection of garbage from all residential and commercial establishments across its 47 wards, in strict adherence to the Solid Waste Management Rules, 2016. The process of collection and segregation of solid waste is as follows: (1) Door-to-door segregated waste is collected by Nirmal Bandu through tricycle waste carrier vans under the supervision of Nirmal Sathi. (2) This segregated waste is directly lifted by the Intra Vehicle to a secondary point in every ward. (3) Thereafter, all segregated waste is transported via the Intra Vehicle to the waste processing unit at the Dumping Ground of Siliguri Municipal Corporation. Garbage is collected in a segregated manner, distinguishing between wet and dry waste, and transported to the Fresh Waste Processing Plant for further treatment. To facilitate this process, Siliguri Municipal Corporation has distributed a substantial number of household and garbage bins to ensure segregation at the source. ^{Report} ~~Photographs~~ of the segregated garbage collection and functioning waste processing plant are annexed hereto and marked as Annexure A.

I solemnly Affirm and Declare
 that the above is true and correct

 Commissioner
 Siliguri



Shubra
Commissioner
Siliguri Municipal Corporation

- c. Segregated waste is transported from secondary collection points to the designated Dumping Ground using paddle tricycles equipped with eight 40-liter bins. Approximately five acres of legacy waste at the Dumping Ground have been cleared, and the reclaimed land has been allocated to an agency for the establishment of a Fresh Waste Processing and Treatment Plant, thereby ensuring efficient waste management and compliance with regulatory standards. Photographs of the transportation of segregated garbage are annexed hereto and marked as Annexure B.
- d. Siliguri Municipal Corporation conducts regular cleaning of drains within its wards, with weekly or bi-weekly operations, and high drains cleaned every 15 days throughout the year. The silt and garbage collected are transported to the waste processing unit. Additionally, a Special Task Force has been deployed to maintain the cleanliness of the Mahananda, Jorapani, and Fuleswari rivers and their connecting drains, ensuring the prevention of water pollution and compliance with environmental regulations. Photographs with regard to the regular cleaning of the drain are annexed hereto and marked as Annexure C.
- e. The Siliguri Municipal Corporation also undertakes daily street sweeping across all wards and major roads, including Hill Cart Road, Sevoke Road, Burdwan Road, and S.F. Road. Evening cleaning services are provided to maintain urban cleanliness, and mid-day services, commencing at 1:00 p.m., have been introduced for main markets and roads, ensuring a continuous effort to uphold public hygiene standards. Photographs with regard to the mid-day and evening cleaning services are annexed hereto and marked as Annexure D.
- f. Furthermore, Siliguri Municipal Corporation organizes periodic capacity-building and orientation programs, supplemented by regular public announcements via miking, to raise awareness about proper waste management practices. These initiatives are designed to foster community participation and ensure compliance with the Solid Waste Management Rules, 2016.
- g. Siliguri Municipal Corporation has implemented innovative measures to combat vector-borne diseases, particularly dengue, by introducing netting for wells on vacant lands and abandoned properties to prevent mosquito

[Handwritten signature]
Commissioner
Siliguri Municipal Corporation

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Shubir
Commissioner
Siliguri Municipal Corporation

breeding. Multiple stakeholder meetings with Residential Welfare Associations, market committees, and construction site owners have been conducted to prevent water stagnation. These efforts have resulted in a significant decline in dengue cases in 2024, demonstrating Siliguri Municipal Corporation's commitment to public health and regulatory compliance.

- h. Solid waste management activities are conducted 365 days a year, with heightened focus during festive seasons to manage increased waste generation and mitigate public health risks, ensuring uninterrupted compliance with statutory obligations.
- i. Since 2015 there is a ban on use, storing and manufacturing of polythene/plastic carry bags in the city is in force. SMC has been regularly imposing fines against the use of unauthorized plastic. SMC has banned thermocol items for the traders in SMC jurisdiction.
- j. Siliguri Municipal Corporation has formed 15 Task Force teams. Frequent surprise checks are being made at the local fish and meat markets so as to completely eradicate the use of plastic and thermocol. Regular checking are being carried out at the entry and exit points of the city so that city can be kept plastic free. Public awareness programmes like miking, hoarding and stickering are regularly being done.
- k. Regular inspections for 3 to 4 days every week at various bazaars, hat, market area is being undertaken by the officials of Siliguri Municipal Corporation with the aid of police. Surprise inspection of Major Establishments, Street Vendors, shopping malls on regular basis are being conducted. Plastic carry bags and thermocol packaging articles were confiscated and the bearers were amerced accordingly.
- l. Regular inspections are being conducted at Fuleswari Fish Market, DI Fund Market, Bidhan Market, and Subhaspally Fish Market. Fines are being imposed in case of contraventions. SMC is also keeping up the active step of distributing cloth bags in the fish and meat markets.
- m. Regular cleaning of drains having their discharge in Mahananda and other Rivers and net fencing to protect the disposal of the waste. Within SMC area different river branches are covered by net fencing. SMC regularly


 Commissioner
 Siliguri



Shri.
Commissioner
Siliguri Municipal Corporation

clears cow dung from all the cowsheds in the vicinity of the Mahananda River.

- n. The Department of SUDA has observed the clearance of legacy waste at the Dumping Ground, and the tender process for further management is underway, reflecting Siliguri Municipal Corporation's proactive approach to addressing historical waste challenges in accordance with regulatory requirements.
- o. Fresh Waste Processing Plant of Zone ---C which has been cleared. Total capacity of fresh waste processing per day (approx.) — 170 tons. Wet Waste per day — 102 tons. Dry Waste per day — 68 tons. Presently 58 tons of segregated wet and dry waste is dumped in the fresh waste treatment plant as the treatment plant is yet to be fully constructed.
- p. Primary collection of garbage is done in all the 47 wards of Siliguri Municipal Corporation. Approximately 193190 House hold bins of 10 Itrs. has been distributed in 47 wards of SMC. Presently, 678 nos. of Nirmal Bandhus are engaged for primary collection of garbage using paddled tricycle and all kinds of safety gears are provided like gloves, masks, gumboots, reflective aprons, etc. 124 nos. of Nirmal Sathis are engaged to ensure proper segregation from all the residential and commercial establishments as well as collection of scrap materials from households and from different locations to minimize the spread of vector borne diseases. Primarily collected garbage reaches to a secondary transportation point where 98 secondary transportation vehicles, having chambers of green and blue for wet and dry waste and it is collected in segregated manner and transported in the dumpsite. 40 nos. of hand carts (with 40 Itrs, of green and blue bins) are used in slum areas as the roads are very narrow for collection of garbage. Collection of garbage from market areas using trolleys, mini trucks, dumpers, etc. and total nos. of vehicles deputed is 67.

7. Sewerage Projects Compliance

- a. The Sewage Treatment Plant (STP) I having a capacity of processing 49 MLD (full form) comprising of two units with capacities of 27 MLD (Right Bank, near the confluence of Mahananda and Balasan Rivers) and 22 MLD (Left Bank, near STP-II at Naukaghat More), is in the planning stage. The Detailed Project Report (DPR) has been revised in accordance with the



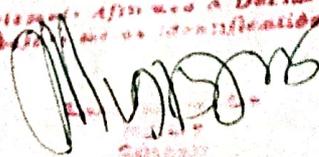
Shri
Commissioner
Siliguri Municipal Corporation

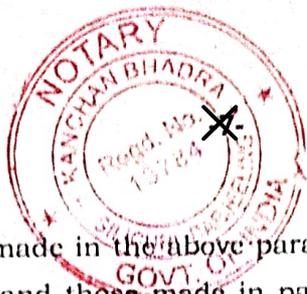
guidelines of the National Mission for Clean Ganga (NMCG) and is at present pending approval.

b. The Sewage Treatment Plant (STP) II having a capacity of processing 24 MLD located near Naukaghat More, Siliguri, is under construction with approximately 15% physical progress. The ongoing work adheres to applicable environmental and technical standards, ensuring compliance with statutory requirements. The construction of Sewage Treatment Plant shall be completed within 10 months. Photographs as to the present status of the plant is annexed hereto and marked as Annexure E.

c. The Sewage Treatment Plant (STP) III having a capacity of processing 32 MLD situated near the RAF 2nd Battalion Police Camp at Fulbari, is under construction with approximately 70% physical progress. The project is advancing in accordance with regulatory guidelines, contributing to the enhancement of sewerage infrastructure in Siliguri. The Sewage Treatment Plant will be operational within next 3 months. Photographs as to the present status of the plant is annexed hereto and marked as Annexure F.

8. Siliguri Municipal Corporation has tried its best to comply with the order dated 30.04.2024 and with the Solid Waste Management Rules, 2016, and other applicable regulations through its comprehensive waste management and sewerage initiatives. The Corporation by way of its initiatives in waste segregation, processing, public awareness, vector control, and sewerage infrastructure development is trying its level best to keep its commitment to fostering a clean, healthy, and sustainable urban environment. The Siliguri Municipal Corporation continues to monitor and enhance its operations to ensure ongoing adherence to legal and regulatory frameworks..

*Notary Affirms & Declares
his/her identity*

Notary
Siliguri



Shukti
Commissioner
Siliguri Municipal Corporation

9. The statements made in the above paragraphs no. 1 to 4 are true to the best of my knowledge and those made in paragraph 4 is humble submission before the Hon'ble Tribunal.

Prepared in my office

Deponent

Debarshi Das
Advocate

Shukti.
Identified by
Commissioner
Siliguri Municipal Corporation
Debarshi Das
Advocate

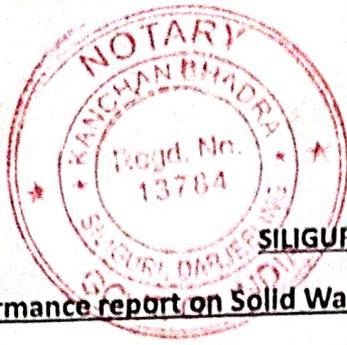
Solemnly affirmed before me

on this the 19th day of May, 2025

NOTARY/COMMISSIONER

Debarshi Das
Solemnly Affirmed & Declared before me as identification
Notary
Kanchan Bhadra

AFFIDAVIT
Solemnly Affirmed before me
By *J. K. Bhadra*
Of *...*
Identified by *Debarshi Das*
This the 19th day of May 2025

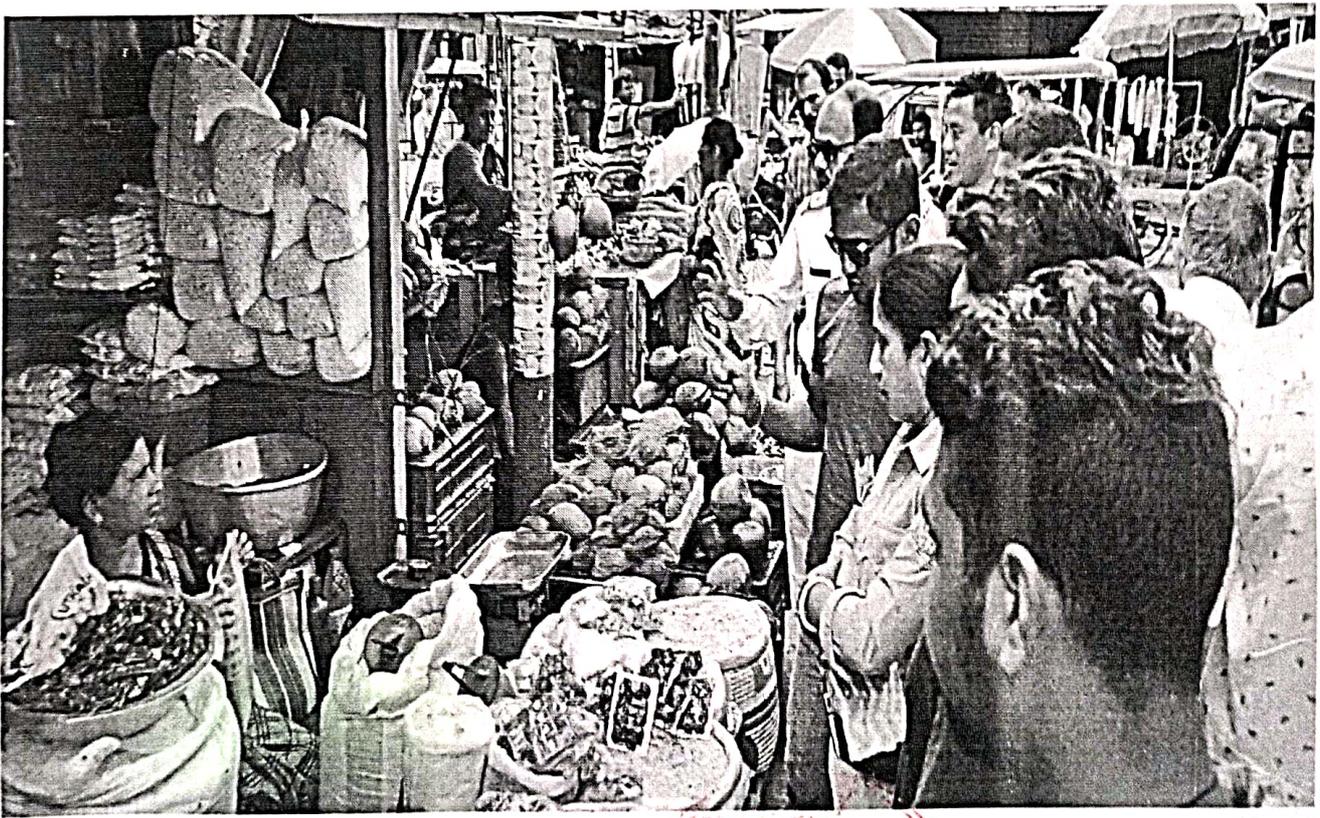
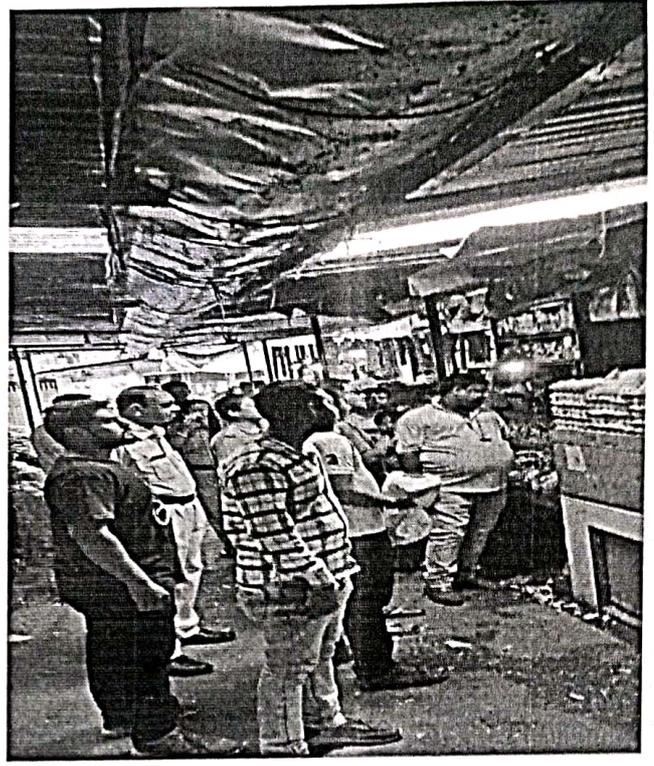
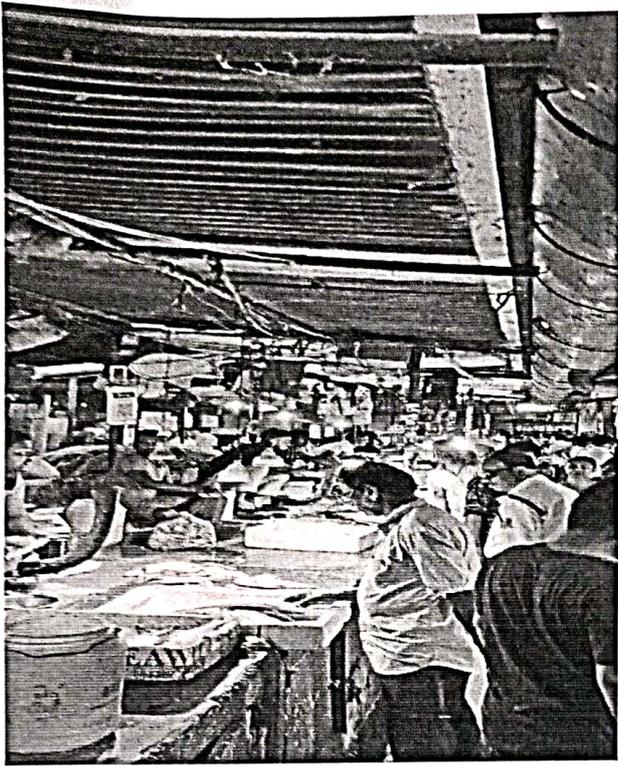


SILIGURI MUNICIPAL CORPORATION

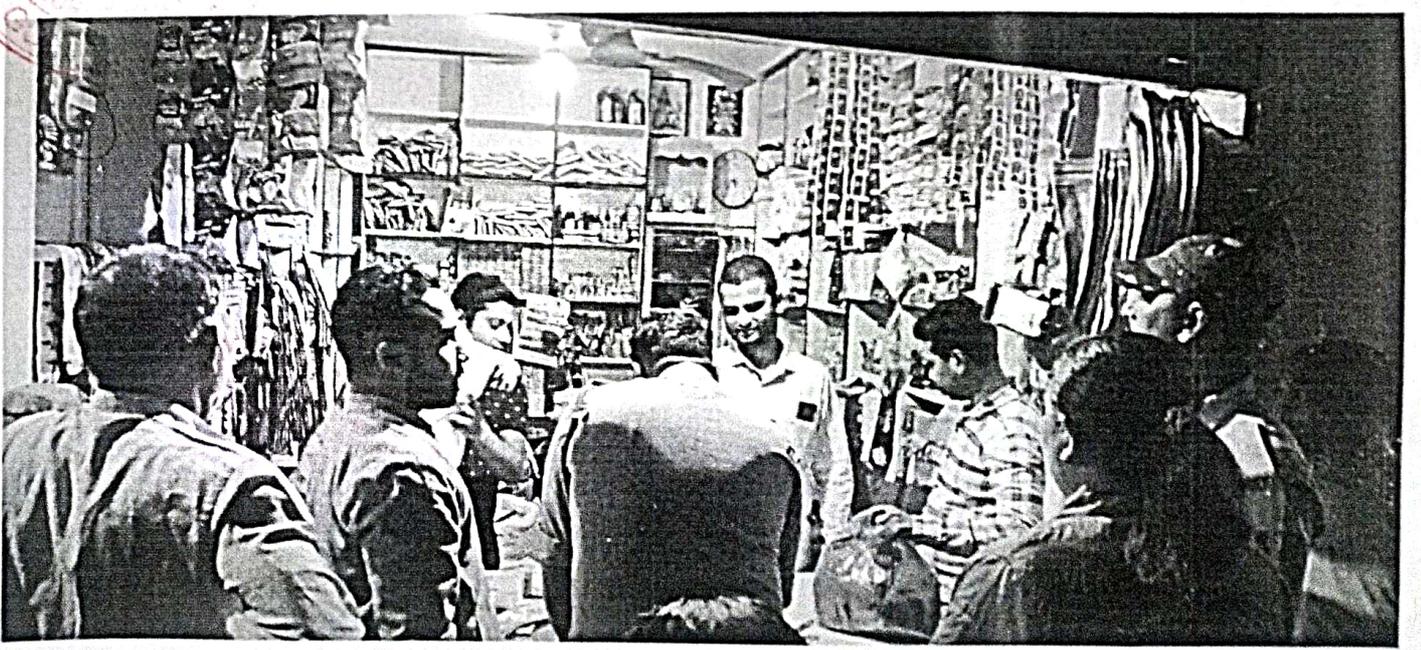
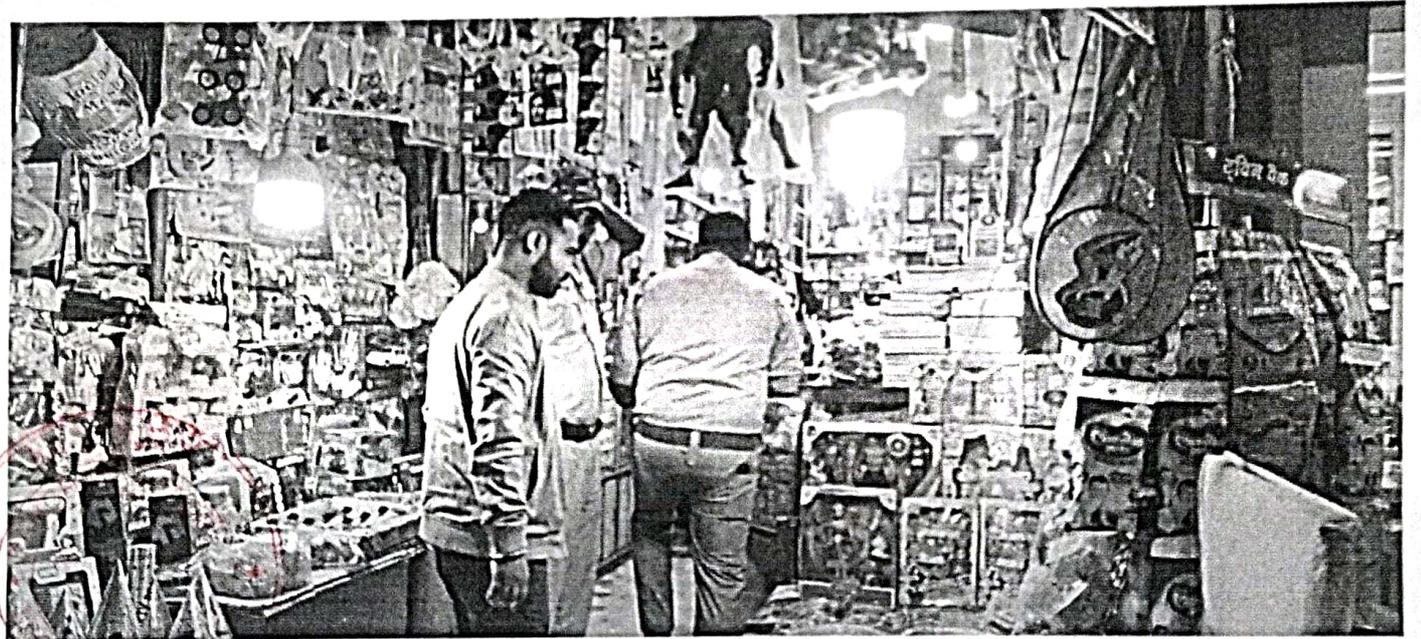
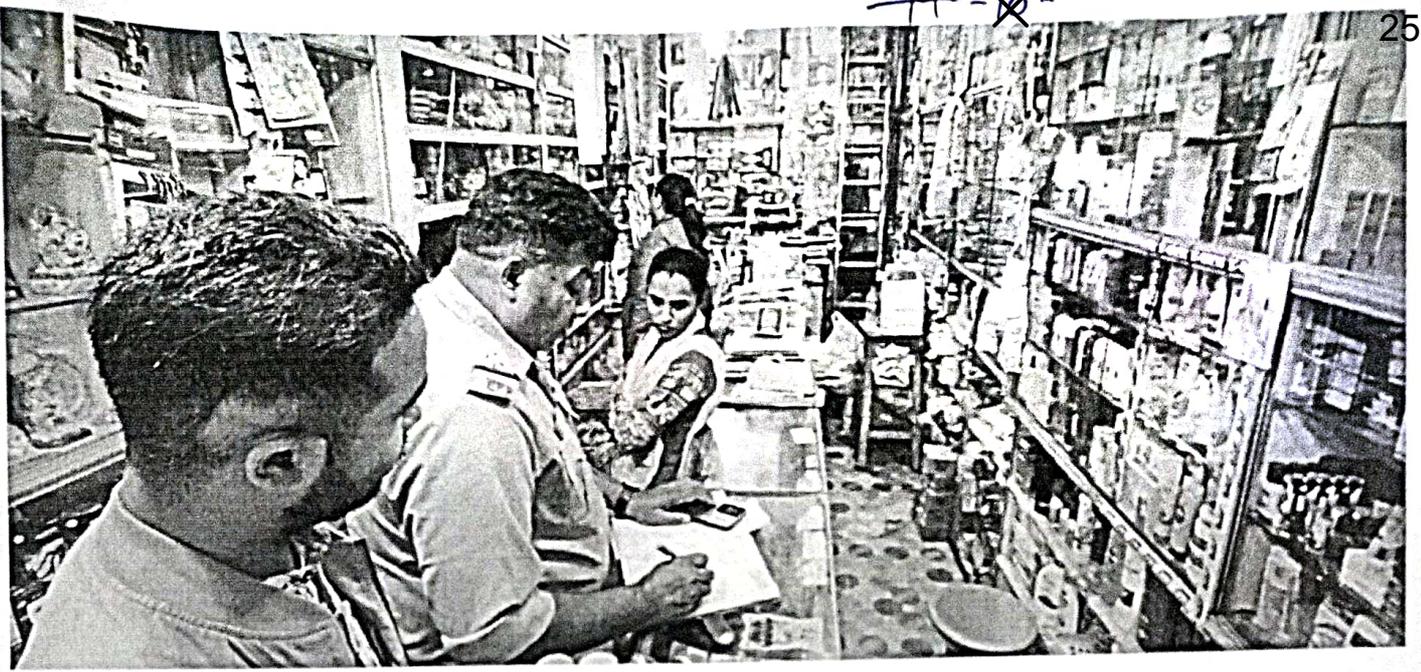
Performance report on Solid Waste Management of Siliguri Municipal Corporation

1. Siliguri Municipal Corporation is working on Solid Waste Management as per the guidelines of Solid Waste Management rules 2016.
2. Regularly garbage is collected primarily from all the residential and commercial establishments of all the 47 wards of SMC.
3. Weekly once and sometimes twice drains within the wards are cleaned and the silts and garbage is transported to the waste processing unit. Moreover, high drains are cleaned after every 15 days throughout the year.
4. Around 5 acres of land in the Dumping Ground of SMC, legacy waste has been cleared and the land has been reclaimed for Fresh Waste Processing and the Treatment Plant has been given to an agency.
5. Within the span of 31/10/ 2024 all the task related to Solid Waste Management has been done as the primarily collected garbage is transported to the Fresh Waste Processing plant in segregated manner for the processing of Dry and Wet Waste. Similarly, maximum number of Household Bins or Garbage Bins has been distributed to the Households to receive garbage in segregated manner.
6. Time to time Capacity Building and orientation programme are organized by SMC for awareness generation, miking is done on regular intervals.
7. As the city Siliguri is urbanizing in a rapid pace, yet SMC has done commendable work to keep the city clean. Concurrently, other than primary collection of garbage, street sweeping is done within the wards as well as in all the main roads like Hill Cart Road, Sevoke Road, Burdwan road, S.F. Road, etc.
8. Similarly, evening services are provided to keep the city clean and presently, mid-day service has been started from 01:00 p.m. for the main markets and main roads.
9. As Solid Waste Management is a continuous process, the work is carried on for the entire year (365 days) and special focus are given during the festive seasons, most importantly to control and combat the situation of Vector Borne Diseases Particularly Dengue. During this time multiple meetings are organized with RWA (Residential Welfare Association), Markets, under Construction Building owners to avoid stagnation of water as these places may be a breeding site of mosquitoes. As a result, there was a significant decline in the number of Dengue cases in the year 2024. SMC has introduced an innovative idea for netting of the wells situated in the vacant lands as well as in abandoned houses to control the spread of vector borne diseases.
10. Special Task Force has been deployed on regular basis to keep the river Mahananda, Jorapani and Fuleswari clean and cleaning is also done in the connecting drains to the rivers.
11. Observation has been done by the department of SUDA for Cleaning the legacy waste and the tender is under process.

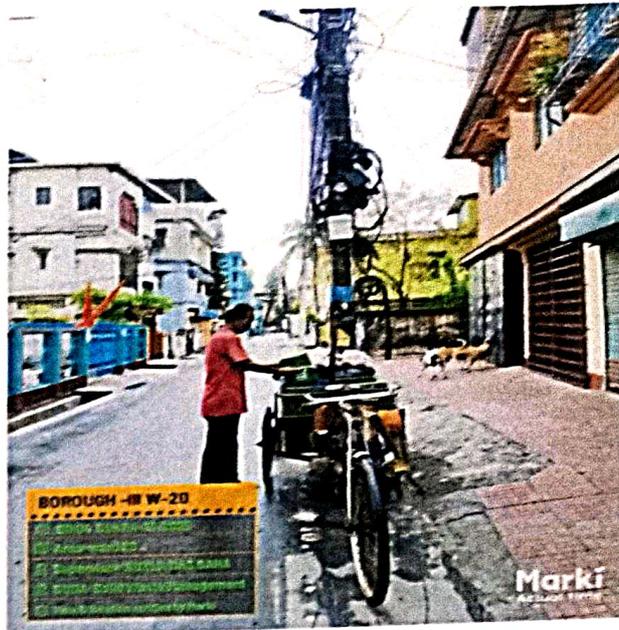
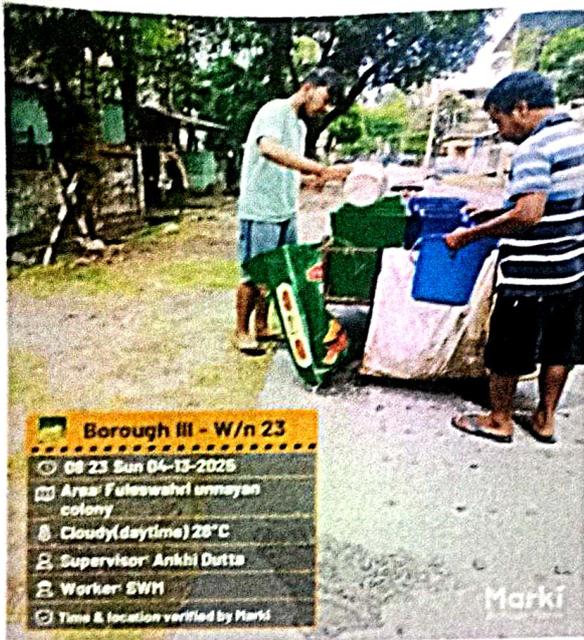
Sanitary Inspector
Siliguri Municipal Corporation



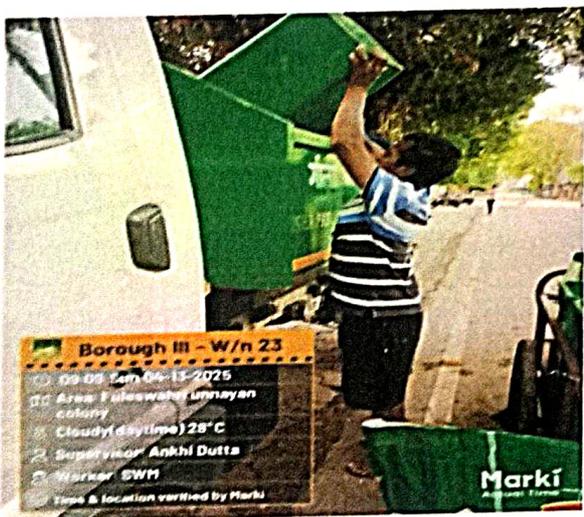
MOHAN BHADRA
Regd. No.
13784
MUSCARI DANIELING
GOVT OF INDIA



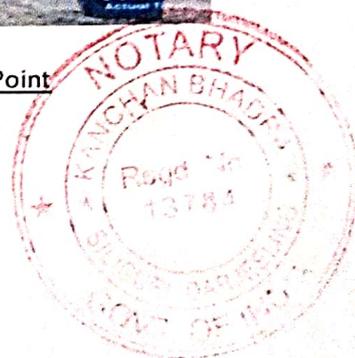
-X- -D- Annexure - B



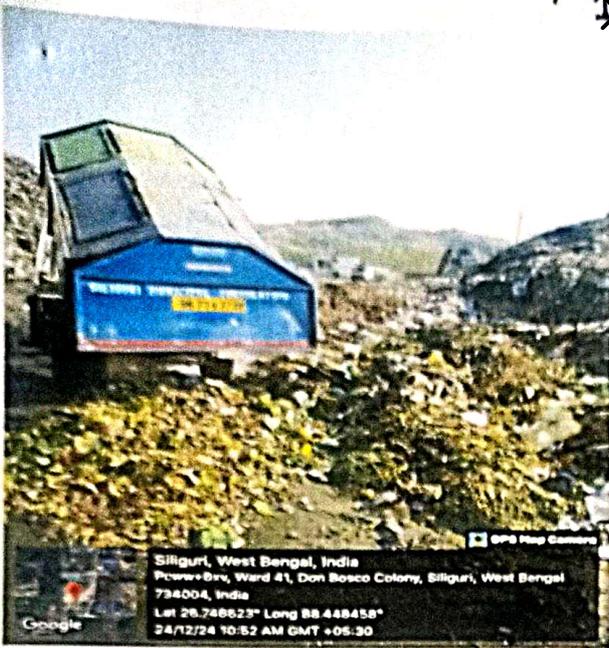
Primary segregated garbage collection & Scrap collection



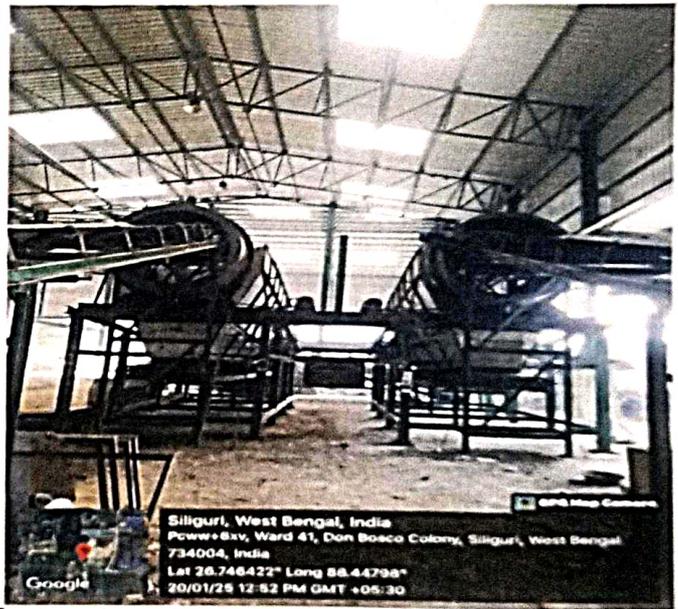
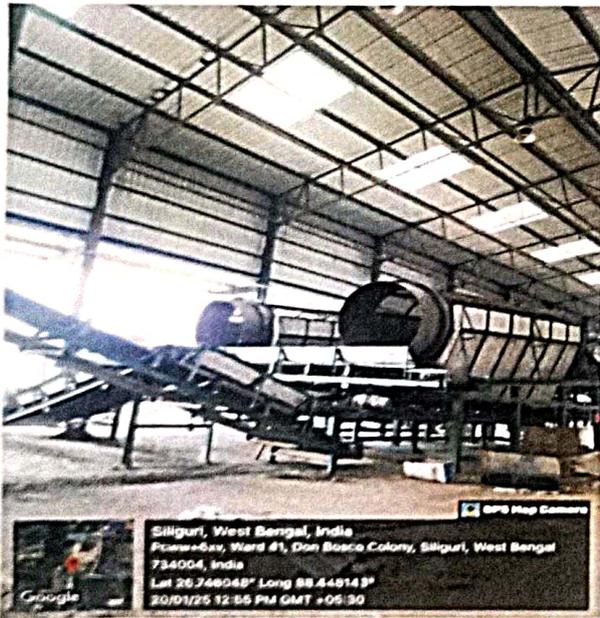
Secondary Transportation o the Dumping Ground from Secondary Transportaion Point



Segregated garbage in 8 nos. of 40 ltrs. Bin in the PTC (Paddled Tri-cycle)

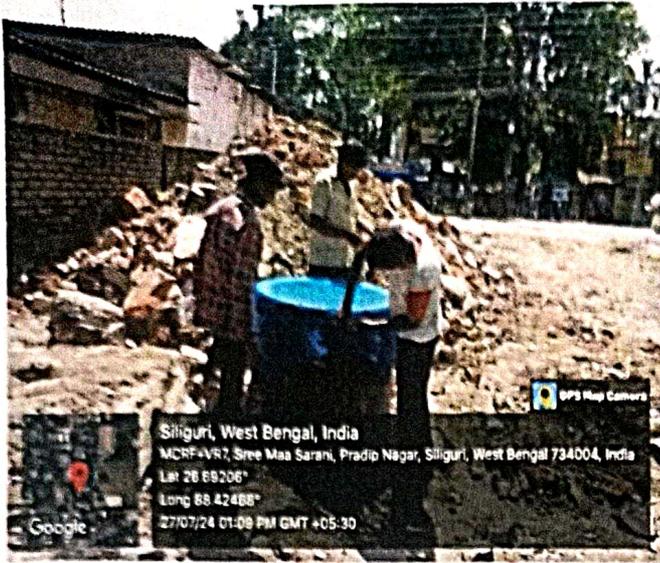


Segregated garbage (Wet & Dry) Transported to the Fresh Waste Processing Plant



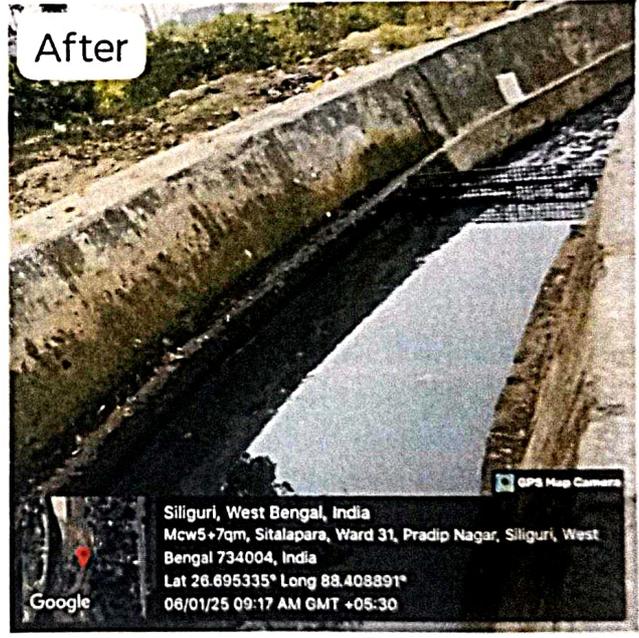
Reclaimed land of approximately 5 acres where Fresh Waste Treatment Plant is situated





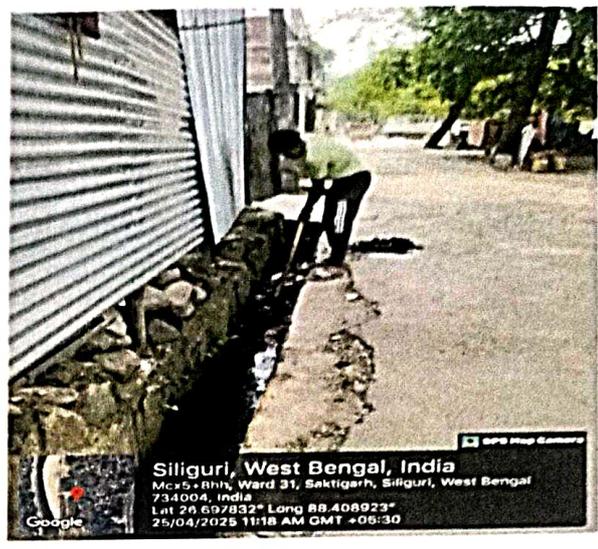
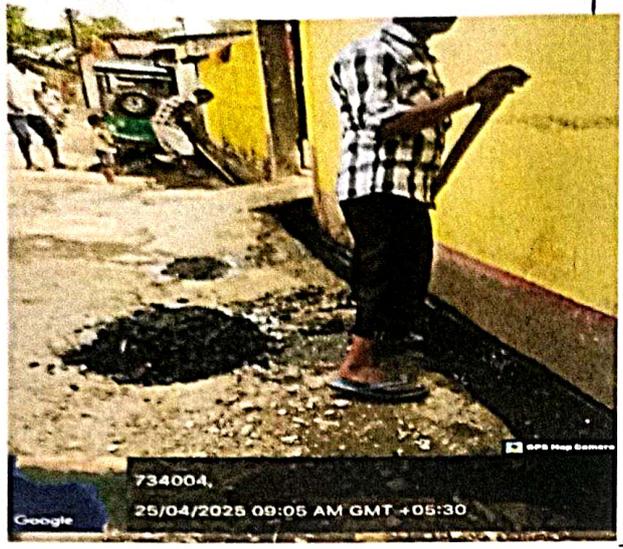
Netting of Wells are done in the Vacant lands to prevent Vector borne Diseases

Annexure - c

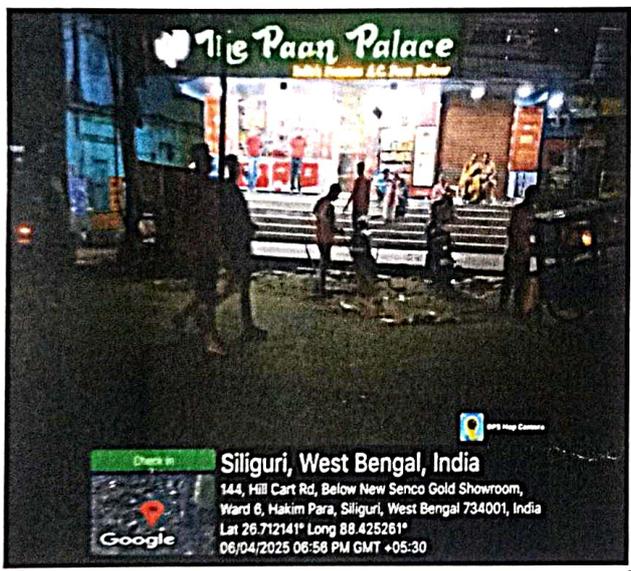


Connecting Drains to the River Mahananda cleaning throughout the year to keep the river clean





Drain Cleaning

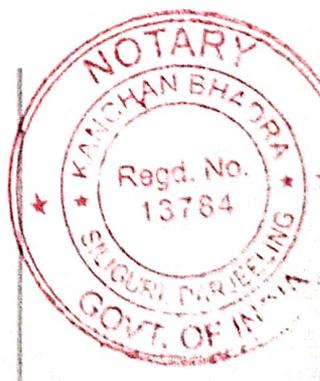


Evening Services in all the main roads

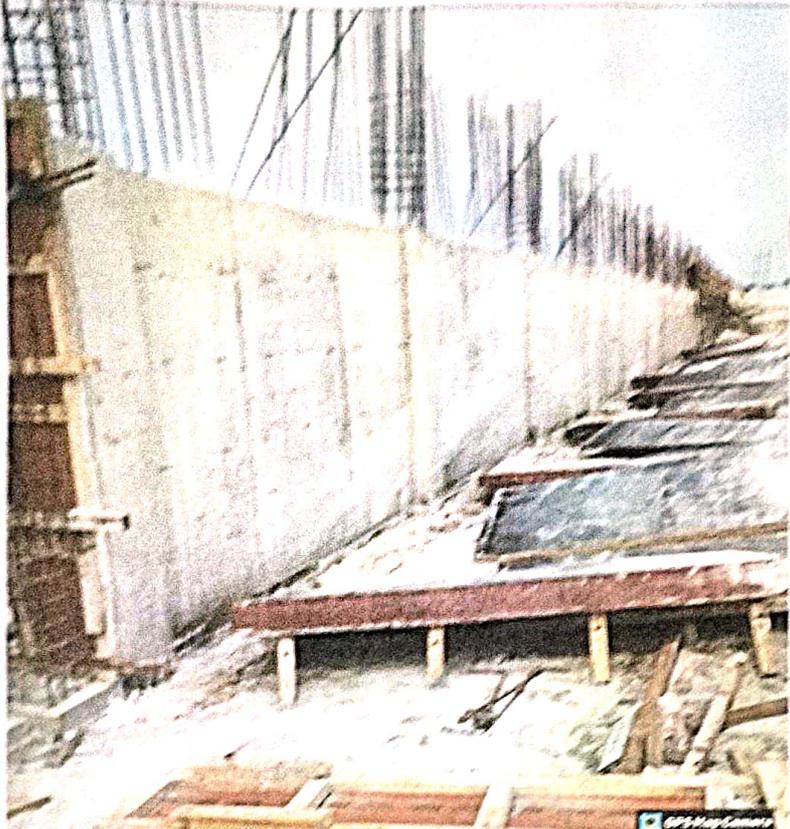
SILIGURI MUNICIPAL CORPORATION
ULB CODE : 801638

Conservancy Department

Mobile Mid-Day Conservancy Service



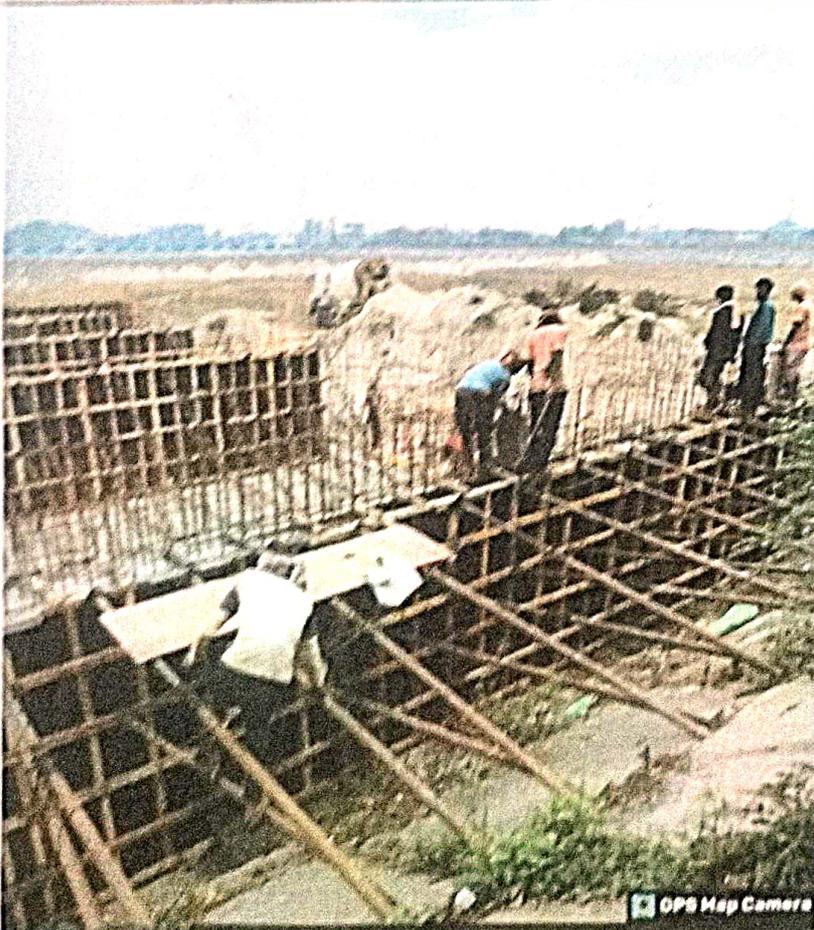
Introducing Mid-Day Services in all the main markets & main roads



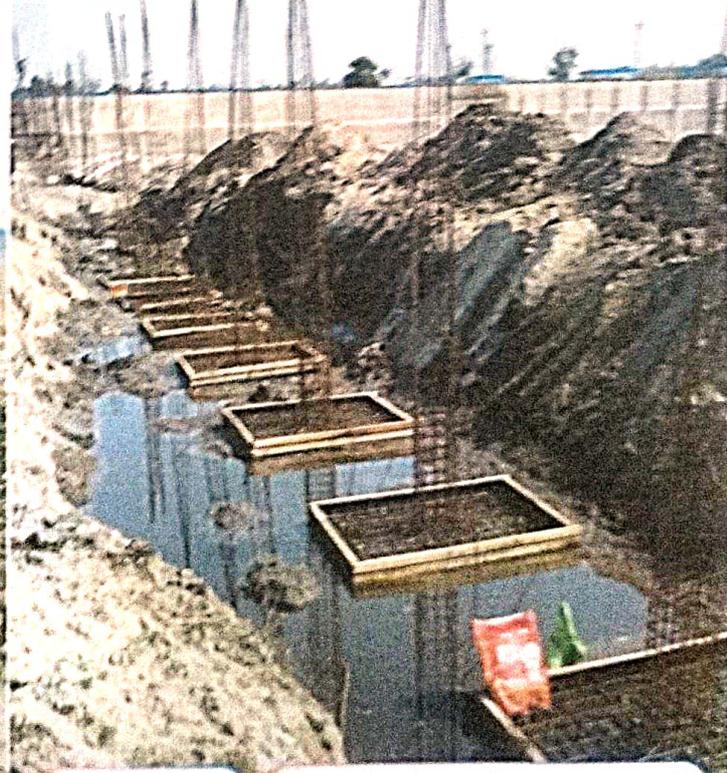
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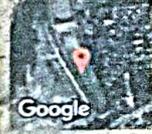
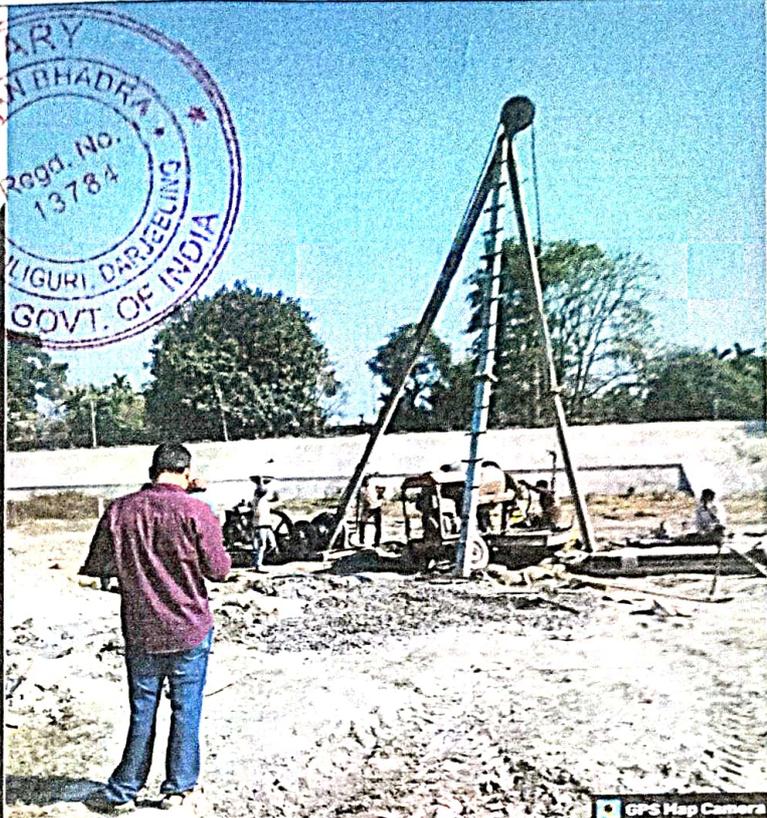
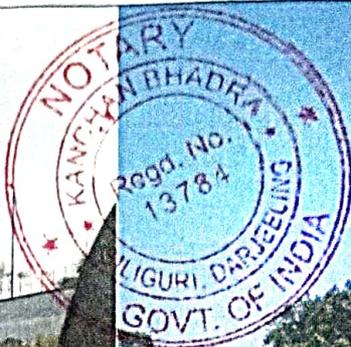
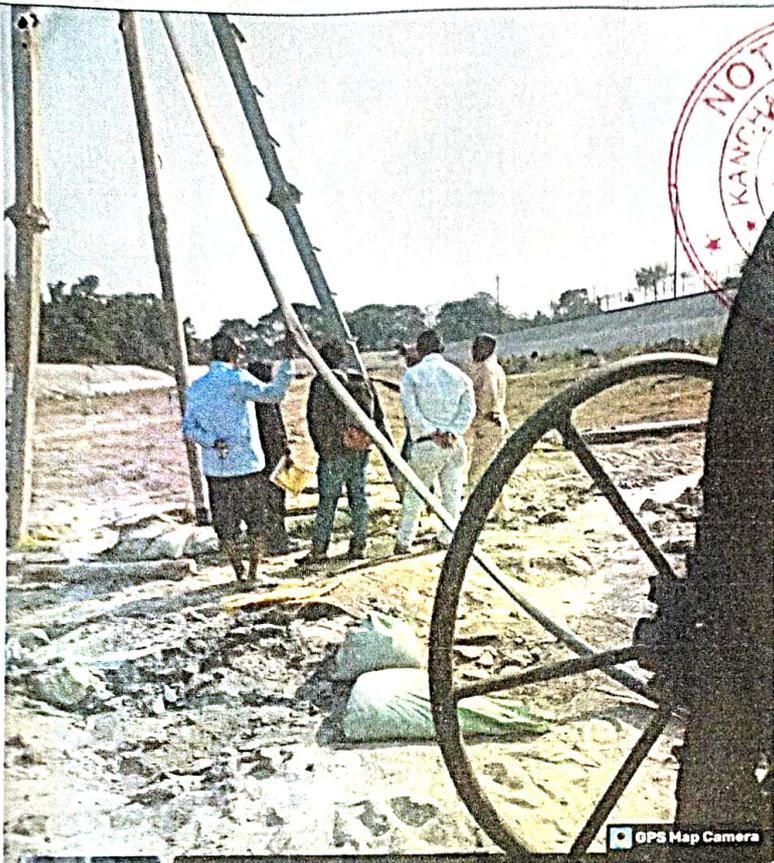
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REPORT ON STATUS OF SEWERAGE PROJECTS IN SILIGURI

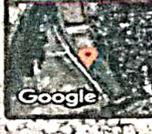
NAME OF STP	Location	Present Status
STP-I (49 MLD) 2 units having capacity 27 MLD at right bank AND 22 MLD at left bank TOTAL=(27+22)=49 MLD	Right Bank Unit (27 MLD) is proposed near the confluence of Mahananda and Balasan River. Left Bank Unit (22 MLD) is proposed at Sitalapara near STP-II Naukaghat More, Siliguri.	DPR is revised as per guidelines of National Mission for Clean Ganga (NMCG) and placed for approval.
STP-II (24 MLD)	Near Naukaghat More, Siliguri.	Work in progress. Physical progress is approximately 15%.
STP-III (32 MLD)	Near RAF 2nd battalion police camp near camp road, at Fulbari, Siliguri.	Work in progress. Physical progress is approximately 70%.

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24/04/25
EE/AMRUT/SMC

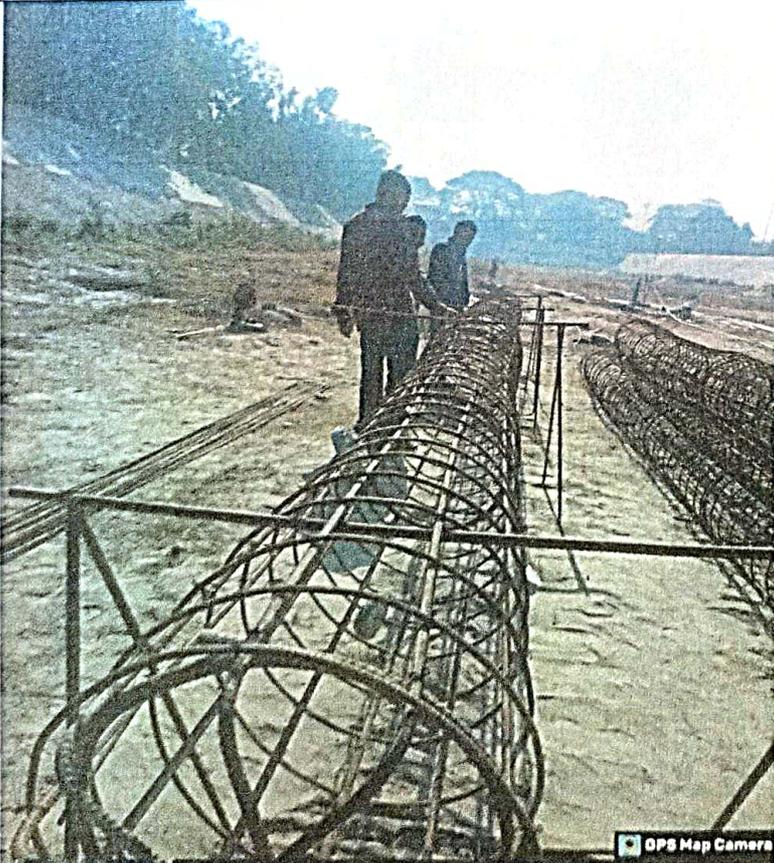




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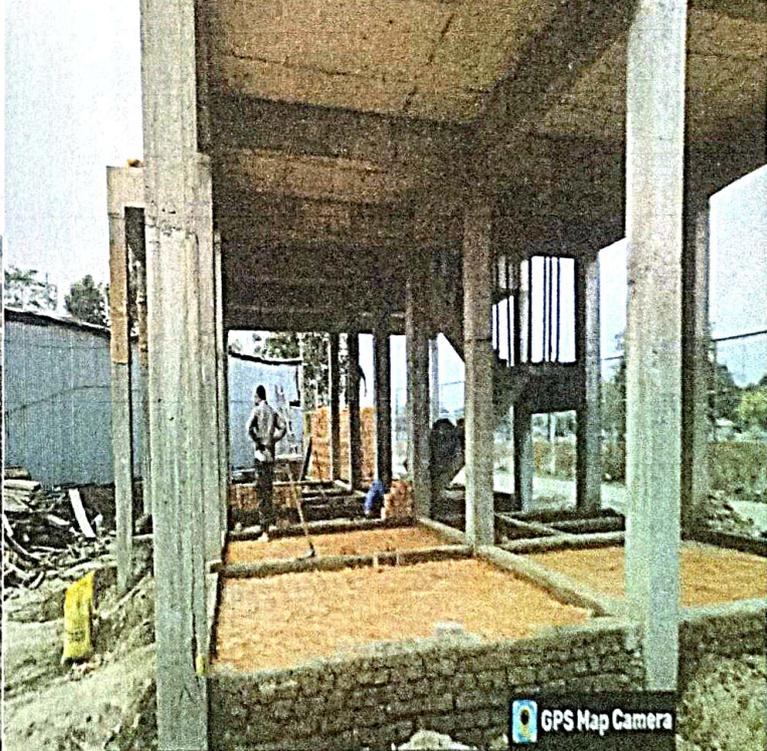
Siliguri, West Bengal, भारत
Noukaghat, Noukaghat Rd, Ward 31, Babupara, Siliguri, West Bengal 734004, भारत
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GPS Map Camera



Siliguri, West Bengal, India
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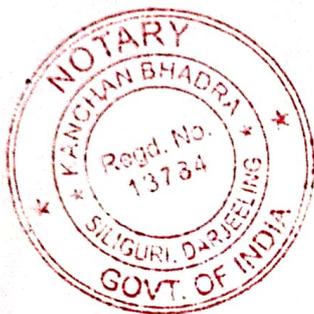
GPS Map Camera



सिलीगुड़ी, वेस्ट बंगाल, भारत
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**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

**M. A. No. 10 /2025/EZ
In
O. A. No. 117/2023/EZ**



APARNA SARKAR

Applicant

Vs

STATE OF WEST BENGAL AND OTHERS

Respondents

**Report in the form of Affidavit in
compliance with the order dated
30.04.2024, passed in O. A. No.
117/2023/EZ.**

Advocate-on-Record:
Mr. Deborshi Dhar, Advocate
High Court, Calcutta,
Circuit Bench at Jalpaiguri
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